

**SCHEDULE/ANNEXURE**

[Inventory of items collected during the access/visit  
to the business premises of registered person as per the authorization issued  
under Section 71 of APGST Act, 2017]

Panch witnesses :

- |                                                                                                                                                               |                                                                                                                                                    |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. Shri P.Anil Kumar S/o P.Kishore Kumar<br>aged 43 years,<br>Resident of H. No. 42-2-39, M. K. Lane,<br>Near Ganesh Temple, PWD Grounds,<br>Vijayawada – 64. | 2. Shri V.Khageswara Rao S/o V. Ramaiah<br>aged 25 years,<br>Resident of H.No. 2-34/B,<br>Opp ; Hanuman Temple, SN Puram,<br>Vijayawada – 512 078. |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------|

[signature with date]

[Signature with date]

- 1.....
- 2.....
- 3.....
- .....
- .....
- .....
- .....

[Signature of the person incharge of the premises visited]

(Authority)  
Signature with seal

(Received copy)  
[Signature of the person incharge of the premises visited]

1) Access Register to be maintained by the Proper Officer :-

Sl. No.	Access Authorisation Number (ARN Number) generated by System	Date of issue of permission to the Authorised Officer for accessing a business premises of a registered person	Name & Designation of Authorised Officer to whom the permission was issued	Name of the assessee/ person against whom access authorisation was issued	GSTIN of the assessee/ person	Date of visit of the Authorised Person to the business premises of a registered person	Date of submission of the report by the Authorised Officer after accessing the business premises of registered person	Brief description of the findings of the Authorised Officer after visit to the business premises of registered person
1	2	3	4	5	6	7	8	9

2) Access Register to be maintained by the Authorised Officer :-

Sl. No.	Access Authorisation Number (ARN Number) generated by System	Date of issue of permission to the Authorised Officer for accessing a business premises of a registered person	Name & Designation of the Proper Officer who has issued permission for access the business premises of the registered person	Name of the assessee/ person against whom access authorisation was issued	GSTIN of the assessee/ person	Details of books of accounts/ documents/ computers/ computer programs/ things inspected during the visit to the business premises	Date of submission of the report by the Authorised Officer after accessing the business premises of registered person	Brief description of the findings of the Authorised Officer after visit to the business premises of registered person
1	2	3	4	5	6	7	8	9